

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:290

ANSWERED ON:10.03.2006

DIVERSION OF FUNDS

Mahato Shri Bir Sing;Mahato Shri Sunil Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the funds allocated for computerisation of land records have been diverted by certain States to certain other works;
- (b) if so, the amount of funds allocated for the purpose during each of the last three years and current year , State- wise;
- (c) the names of the States which have diverted the said funds indicating the amount that has been diverted during the said period;
- (d) whether the Government has taken any action in this regard;
- (e) if so, the details thereof, and
- (f) the success achieved by the Government as a result thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (Dr. RAGHUVANSH PRASAD SINGH)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 290 DUE FOR REPLY ON 10.3.2006 REGARDING DIVERSION OF FUNDS.

- (a) No State/UT Government is reported to have diverted the funds allocated for computerisation of land records.
- (b) A Statement showing funds released to State Governments during the last three years and the current year under the Scheme of computerisation of land records is annexed.
- (c) to (f) Do not arise.